

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 471/2023

(Arising out of impugned final judgment and order dated 02-08-2019 in JA No. 4358/2015 passed by the High Court Of Judicature At Allahabad)

PURAN CHAND

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(MS. SUDHA GUPTA, ADVOCATE-ON-RECORD, HAS BEEN APPOINTED AS AMICUS CURIAE.)

Date : 06-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s)

Mrs. Sudha Gupta, AOR

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad,, A.A.G.
Mr. Aviral Saxena, Adv.
Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after four weeks.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)